

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 06.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/950/2024, IA (IBC)/951/2024, IA No.998/2020, IA No.1161/2020, IA (IBC)/638/2024, IA (IBC)/785/2024, IA (IBC)/784/2024 in CP(IB) No.492/7/HDB/2019
NAME OF THE COMPANY	KSK Mahanadi Power Company Ltd
NAME OF THE PETITIONER(S)	Power Finance Corporation
NAME OF THE RESPONDENT(S)	KSK Mahanadi Power Company Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/950/2024, IA (IBC)/951/2024 and IA (IBC)/784/2024

Present: Ld. Senior Counsel Mr. S.R. Rajagopal along with Mr. Allwin Godwin, Mr. Anoop Rawat, Mr. Aditya Marwah, Ms. Niranjana Pandian, Mr. Vishrut Kansal, Ms. Snigda Saraff and Mr. Barathwaz for the Applicant.

Ld. Counsel Mr. Rahul Kumar for the Respondent Nos.1 and 2.

Ld. Counsel Mr. Rahul Kumar has taken service on behalf of the Respondent Nos.1 and 2. Let vakalath and counter be filed by the next date of hearing. **Matter is adjourned to 14.06.2024.**

IA No.998/2020

Present: Ld. Counsel Mr. Abhinav Raghu Vanshi along with Mr. V. Sumit and Ms. Sanya Gangar for the Applicant.

Ld. Counsel Mr. Allwin Godwin along with Mr. Anoop Rawat, Mr. Aditya Marwah, Ms. Niranjana Pandian, Mr. Vishrut Kansal, Ms. Snigda Saraff and Mr. Barathwaz for the Respondent.

It is stated by the Applicant that written submissions not filed. Last opportunity is granted for filing written submissions within three days.

Heard. Reserved for orders.

IA No.1161/2020

Present: Ld. Counsel Mr. M. Maharshi Viswaraj for the Applicant.

Ld. Counsel Mr. Allwin Godwin along with Mr. Anoop Rawat, Mr. Aditya Marwah, Ms. Niranjana Pandian, Mr. Vishrut Kansal, Ms. Snigda Saraff and Mr. Barathwaz for the Respondent/RP.

Ld. Counsel Ms. Neha Shivhare and Ms. Srideepa Bhattacharyya for the COC/KSK Mahanadi Power Company Ltd.

Matter is adjourned to 14.06.2024.

IA (IBC)/638/2024

Present: Ld. Counsel Mr. Allwin Godwin along with Mr. Anoop Rawat, Mr. Aditya Marwah, Ms. Niranjana Pandian, Mr. Vishrut Kansal, Ms. Snigda Saraff and Mr. Barathwaz for the Applicant.

None appeared for the Respondents.

Matter is adjourned to 14.06.2024.

IA (IBC)/785/2024

Present: Ld. Senior Counsel Mr. L. Ravichander along with Mr. Mayur Mundra for the Applicant.

Ld. Senior Counsel Mr. S.R. Rajagopal along with Mr. Allwin Godwin, Mr. Anoop Rawat, Mr. Aditya Marwah, Ms. Niranjana Pandian, Mr. Vishrut Kansal, Ms. Snigda Saraff and Mr. Barathwaz for the Respondent.

Both the Counsels may file written submissions along with the relevant judgements, not more than 3 pages within 3 days. For filing written submissions, **matter is adjourned to 09.05.2024.**

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)